

1	2	3	4	5
9.	Jharkhand	42,003	15,296	36.41%
10.	Karnataka	1,63,267	6,161	3.77%
11.	Kerala	37,509	22,612	60.28%
12.	Madhya Pradesh	4,56,997	1,66,686	36.47%
13.	Maharashtra	3,43,939	98,469	28.62%
14.	Manipur	-	-	-
15.	Meghalaya	-	-	-
16.	Mizoram	-	-	-
17.	Odisha	5,32,464	3,01,200	56.56%
18.	Rajasthan	63,802	31,417	49.24%
19.	Sikkim	-	-	-
20.	Tamil Nadu	21,781	-	
21.	Tripura	1,82,617	1,20,117	65.77%
22.	Uttar Pradesh	92,433	17,705	19.15%
23.	Uttarakhand	182	-	-
24.	West Bengal	1,37,278	29,532	21.51%
25.	A and N Islands	-	-	-
26.	Daman and Diu	-	-	-
27.	Dadra and Nagar Haveli	-	-	-
TOTAL		32,28,887	12,68,766	39.29%

**Inclusion of Jhodia as ST in Odisha**

2909. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that Government of Odisha has resubmitted a proposal to include Jhodia as a new entry in the ST list for Odisha; and

(b) the time-frame by which the Constitution amendment in this regard is expected to be brought before the Parliament?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI MAHADEO S. KHANDELA): (a) No, Sir.

(b) Dose not arise.

#### **Budget for welfare of STs**

2910. SHRIMATI SMRITI ZUBIN IRANI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Ministry of Tribal Affairs is the nodal agency for the welfare of STs;

(b) the budgetary allocation of the Ministry during the Eleventh Plan; and;

(c) whether Union Government has allocated 8.2 per cent of its total budget for the welfare of STs?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI MAHADEO S. KHANDELA): (a) Yes, Sir.

(b) The details of budgetary allocation of the Ministry of Tribal Affairs during the Eleventh Plan is given in the Statement (*See below*).

(c) As per the Information given by the Planning Commission, it had set up a Task Force under the Chairmanship of Dr. Narendra Jadhav, Member, Planning Commission in June, 2010 to re-examine and revise the extant guidelines for implementation of SCSP & TSP which submitted its Report in November, 2010. As per the recommendations of the task Force, 28 Central Ministries/Departments were identified to earmark their Plan Funds under TSP and were grouped into four categories: (I) No Obligation; (II) Earmarking less than 7.5%; (III) Earmarking outlays between 7.5-8.2%; IV) Earmarking more than 8.2%.